

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB) 404 (PB)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017**

**NAME OF THE COMPANY: M/s Durlum India Pvt. Ltd. Vs. Piccadily Hotels Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**For the Petitioner(s):** Mr. Divesh Goya, CS

**For the Respondent(s):** Mr. Varun Jain, Advocate  
Mr. Navin Kumar, Advocate

**ORDER**

Reply has been filed by the Respondent.

To come up for final arguments on 3<sup>rd</sup> November, 2017.

sd-

**(S. K. Mohapatra)**  
**Member (T)**

sd-

**(Ina Malhotra)**  
**Member (J)**